Division Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) No.363/KB/17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 11.30 A.M.

Name of the Company		PNB -Vs- Divyajyoti Sponge Iron Pv	t Ltd		
Under Section		7 IBC			
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date	
1-	RAMAJIT CHOWDHURY, ADVOCATE		CORPORATE CREDITOR F. Windham		
2.	ANIRBANI	ADVOCATE	CORPORATE CREDITOR ORDER	Anisban May S 13/8/277	

Ld. Counsels for the corporate creditor are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)